Allotment of land to landless labourers

†2007. SHRI KALRAJ MISHRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether land had been allotted to hundreds of landless labourers in the urban villages of Delhi in the year 1983-84 but they have not been given the possession so far; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

Budget allocation to NER

2008. SHRI BISWAJIT DAIMARY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether his Ministry has received quantum of total allocated budget and accordingly 10 per cent budget allocation earmarked to the NER;
 - (b) whether it has been utilized as per the norms and amount of the budget;
- (c) if so, the total budget of his Ministry has been allocated by the Planning including the details of utilization since last five years;
 - (d) if not, the reasons therefor;
 - (e) whether there is any discrepancy in the proposal; and
 - (f) if so, the details for the last five years?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (DR. M.S. GILL): (a) to (c) Yes, Sir. The details of budget provisions in the Revised Estimates, the NE component and the Utilisation (expenditure) during the last five years were as under:—

(Rs. in crore)

Year	Revised Estimates	NER	Expenditure
2003-04	310.00	31.00	27.32
2004-05	375.00	37.50	37.36
2005-06	410.00*	36 . 45	35.71
2006-07	*00.00	41.71	36.56
2007-08	700.00*	68.25	63.44

^{*}The NE provisions received during these years was less than 10 percent.

(d) to (f) Do not arise.

[†]Original notice of the question was received in Hindi.